

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 64(ND)15

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE COMPANY: Sh. Anurag Khandelwal V/s. M/s. Wood Burn Impex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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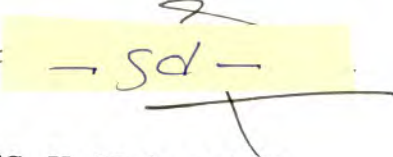
For the Petitioner (s) : None

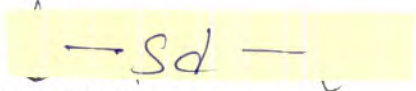
For the Respondent (s) : Mr. Kunal Punj, Advocate for Respondent no. 2

ORDER

The case was listed today for the auditor to file his valuation report. The petitioner submits that the details as required by him have not been supplied by the respondent. Respondent shall personally get in touch with the auditor and comply with all his requirement. Interim/final report be filed by the auditor.

To come up on 19th September, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)